GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY RAJYA SABHA UNSTARRED QUESTION NO. 900

TO BE ANSWERED ON 22-12-2017

ISSUING OF AADHAAR CARDS THROUGH POST OFFICES AND BANKS

900. SHRI DHARMAPURI SRINIVAS:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the Government is contemplating on handing over the work of issuing of Aadhaar Cards to Post Offices and Banks in the country; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ALPHONS KANNANTHANAM)

(a) and (b): Department of Post, as Registrar of UIDAI, has been mandated to set up Aadhaar enrolment and update facility in designated post offices throughout the country. In addition, banks have also been mandated under Regulation 12A of the Aadhaar (Enrolment and Update) (Second Amendment) Regulations, 2017 (No. 2 of 2017) and the Aadhaar (Enrolment and Update) (Third Amendment) (No. 3 of 2017) to set up Aadhaar enrolment and update facility in a minimum one out of every ten bank branches.
